OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) TIS HAZARI COURT, DELHI

No. 25762 - 25723 Digi./IT Cell/ 2023

To,

Dategl 6 APR 2023

<u>CIRCULAR</u>

All the Ld. Officer In-charges Digitization Cell / Record Room Delhi District Courts

Sub: Regarding adherence to the OCR Parameter and guidelines laid down in SOP on Digital Preservation.

Pursuant to the directions so received from Worthy Registrar General of the Hon'ble High Court of Delhi, it is impressed upon your goodself to direct the staff under your control to strictly comply with the OCR parameters and the guidelines laid down in SOP of Digital Preservation issued by the Hon'ble eCommittee, Supreme Court of India. The said SOP has already been uploaded on the LAYERs as well as website of Delhi District Court so as to enable the staff under your control to download the same. Furthermore, all the previous digitized files which could not be digitized in accordance with the OCR parameters, must also be converted/digitized as per SOP of Digital Preservation.

This issues with the prior approval of Ld. Principal District & Sessions Judge, (HQs), Tis Hazari Court, Delhi.

wan-Kumar Jain man (I.T. & Digitization)/ Centralized Computer Committee Tis Hazari Court, Delhi

S774-25800 _____Digi./IT Cell/ 2023

Dated 6 APR 2023

Copy forwarded for information and necessary actions to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.

2. The Principal District & Sessions Judge, (HQs), THC.

3. The Principal District & Sessions Judge, South, Saket.

4. The Principal District & Sessions Judge, North West, Rohini.

5. The Principal District & Sessions Judge, New Delhi, PHC.

6. The Principal District & Sessions Judge, East, KKD.

7. The Principal District & Sessions Judge, South East, Saket.

8. The Principal District & Sessions Judge, North, Rohini.

9. The Principal District & Sessions Judge, South-West, Dwarka.

10. The Principal District & Sessions -cum-Special Judge (PC Act) (CBI), RADC.

11. The Principal District & Sessions Judge, Shahdara, KKD.

12. The Principal District & Sessions Judge, North East, KKD.

13. The Principal District & Sessions Judge, West, THC.

14. All the Ld. Officer In-charges, Computer Delhi/New Delhi.

15. The dealing Assistant, Layer seat, THC for uploading.

16. The Dealing assistant, Website Committee, THC, with the direction to upload on website.

17. Concerned file

Chairman (I.T. & Digitization)/ Centralized Computer Committee Tis Hazari Court, Delhi